

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA 45 of 2013

Dated 13th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd.Respondent(s)
& Anr.

Counsel for the Appellant (s) : Mr. S. Ganesh Sr. Advocate
Ms. Mandakini Ghosh

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Shikha Ohri

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Respondent for some time.

Post the matter for further reply submissions on **28.02.2014 at**
12.30 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js